

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 769 of 2020

IN THE MATTER OF:

Mukesh Goel

....Appellant

Vs

Shyam Metalics and Energy Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra and
Mr. Aditya V. Singh, Advocates.**

**For Respondents: Mr. Ashish Choudhury and Mr. Sanjay Bhatt,
Advocates for R-1.**

Mr. Sumant Batra, Advocate for RP.

With

Company Appeal (AT) (Insolvency) No. 886 of 2020

IN THE MATTER OF:

Shyam Metalics & Energy Ltd.

....Appellant

Vs

Aanchal Iron & Steel Pvt. Ltd. & Anr.

....Respondents

Present:

**For Appellant: Mr. Sanjay Bhatt, Ms. Niharika Sharma and Mr.
Rahul Mendiratta, Advocates.**

**For Respondents: Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra and
Mr. Aditya V. Singh, Advocates for R-1.**

Mr. Sumant Batra, Advocate for RP.

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ORDER
(Through Virtual Mode)

15.10.2020: Both these appeals have been preferred against common impugned order. Mr. Diwakar Maheshwari, learned counsel for the Appellant in Company Appeal (AT) (Insolvency) No. 769 of 2020 and Mr. Sanjay Bhatt, learned counsel for the Appellant in Company Appeal (AT) (Insolvency) No. 886 of 2020 jointly submit that in view of settlement reached between the parties, the Adjudicating Authority (National Company Law Tribunal), Kolkata Bench at Kolkata has permitted withdrawal of the applications under Section 9 of the I&B Code and the matters stand closed.

In view of this development, learned counsels for the Appellants seek and are permitted to withdraw their respective appeals against common order dated 21st February, 2020. Both the appeals - Company Appeal (AT) (Insolvency) No. 769 of 2020 and Company Appeal (AT) (Insolvency) No. 886 of 2020 stand dismissed as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc

Company Appeal (AT) (Insolvency) No. 769 of 2020 & 886 of 2020